

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A. No. 39 of 2014 & IA-122 of 2014

Dated : 08th December, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Shree Renuka Sugar Ltd. ...Appellant(s)

Versus

Gujarat Energy Transmission Corporation Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Shubhranshu Padhi
Mr. Kush Chaturvedi

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan, R-1

ORDER

At the request of the learned counsel for the appellant, post the matter for hearing on **21.01.2015**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

kt/jps